

**HIGH COURT FOR THE STATE OF TELANGANA  
AT HYDERABAD**

MONDAY, THE TWENTY EIGHTH DAY OF OCTOBER  
TWO THOUSAND AND TWENTY FOUR

**PRESENT**

**THE HONOURABLE THE CHIEF JUSTICE ALOK ARADHE  
AND  
THE HONOURABLE SRI JUSTICE J SREENIVAS RAO**

**WRIT APPEAL NO: 1221 OF 2024**

Writ Appeal under clause 15 of the Letters Patent Preferred Against Order Dated 18/07/2023 in WP.No.21475 of 2009. on the file of the High Court.

**Between:**

Smt. Shammi Sahni, W/o. J.M. Sahni, Aged about 70 years, Occ.Retired Government Employee, R/o. H. No. 1-12-80, Alwal, Secunderabad

**...APPELLANT/RESPONDENT NO.10**

**AND**

1. Smt. G. Lakshmi Bai (Died),
2. G.Krishna Veni, D/o. Late Gajanand Dass, W/o. Sri B. Eshwar, Aged about 63 years, Occ.. Government service, R/o. H. No. 86/A, Saraswathi Nagar Colony, Venture -III, Lothkunta, Secunderabad
3. G. Suvama Latha, D/o. Late G. Gajanand Dass, W/o. Sri S. Sai Baba Aged about 61 years, Occ.. Government Service, R/o. H. No. 6-4-459, Bolokpur, Secunderabad
4. G. Bhagwan Dass @ Kalidass, S/o. Late Sri G. Gajanand Dass, Aged about 59 years, Occ.. Government Service, R/o. H.No. 23-5-981, Murad Mahal, Inside Laldarwaza, Shalibanda, Hyderabad
5. G.Narsing Dass, S/o. Late Sri G. Gajanand Dass, Aged about 58 years, Occ.. Government Service R/o. H.No. 23-5-981, Murad Mahal, Inside Laldarwaza, Shalibanda, Hyderabad
6. G. Mohan Dass @ Devadas (died per LR of Respondent No.13),
7. G.Govardhan Dass, S/o. Late Sri G. Gajanand Dass, Aged about 50 years, Occ.. Private Employee R/o. Plot No. 19, Situated at Surya Nagar, Old Alwal, Ranga Reddy District
8. G. Roja Rani, D/o. Late Sri G. Gajanand Dass, W/o. Sri G.Chakrapani, aged about 48 years, Occ.. Household, R/o. H.No. 9-296, Gayatri Nagar, Karmanghat, Hyderabad

9. G. Murali Dass, S/o. Late Sri G. Gajanand Dass, aged about 45 years, Occ.. Private Employee, R/o. Plot No.19, Situated at Surya Nagar, Old Alwal, Ranga Reddy District
10. G. Vigneshwar Dass, S/o. Late Sri G.Gajanand Dass, Aged about 42 years, Occ.. Nil R/o. Plot No.19, Situated at Surya Nagar, Old Alwal, Ranga Reddy District
11. G. Pallavi, D/o. Late Sri G.Gajanand Dass, W/o. Sri M.Madhusudan, Aged about 40 years, Occ.. Household, R/o. H.No. 2-2-1/44/1, Anjaiah Nagar, Vidyanagar, Hyderabad
12. G. Prathiba, D/o. Late Sri G.Gajanand Dass, W/o. Sri K. Sukesh, Aged about 40 years, Occ.. Household, R/o. H.No. 2-1-402/A/1, Nallakunta, Hyderabad
13. Smt. Sailaja,, W/o. Late G. Mohandass @ Devadas, Aged about 58 years, occ.. Household, R/o. H. No. 23-5-981, Murad Mahal, Shalibanda, Hyderabad - 500 065
14. The Chief Secretary, Government of Telangana, Revenue (U.C.I), Department, Secretariat, Hyderabad
15. The Principal Secretary, Government of Telangana, Revenue (U.C.I) Department, Secretariat, Hyderabad
16. The Commissioner of Land Reforms and Urban Land Ceilings, Nampally, Hyderabad
17. The office Incharge, Special Officer and Competent Authority, Urban Land Ceiling, Chandravihar, Nampally, Hyderabad
18. T. Tirumal Rao, S/o. late Sri T. Kishan Rao. Aged about 85 years, Occ.. Agriculturist, R/o. H. No. 160/3, Rudra Road, Lothkunta. Secunderabad
19. V. Madan Mohan Rao, , S/o. V. Krishna Rao, Aged about 75 years, Occ.. Retired Employee, R/o. H. No. 8-3-948 and 949, Flat No. 204, Situated at My Home Madhuban, Hyderabad
20. The Vigneshwara Co-Operative House Building Society Limited (T.B.C. No. 279), , Madinaguda, Ranga Reddy District, Office located at H. No. 1-9-308, Vidyanagar, Hyderabad, Represented by its Secretary
21. T. Savithri, W/o. Tirumal Rao, Aged about 81 years, Occ.. Housewife, R/o. H. No. 160/3, Rudra Road, Lothkunta, Secunderabad
22. Syed Shoukat, , S/o. Late S.G. Mohiuddin, Aged about 41 years, Occ.. Business, R/o. Plot No.1, Ratnacolony, Behind Cantonment Hospital, Bollaram, Secunderabad

...RESPONDENTS

**Counsel for the Appellant: SRI DIDA VIJAYA KUMAR**

**Counsel for the Respondent Nos.1 to 13: SRI B. SHANKAR**

**Counsel for the Respondent Nos.14 to 17: SRI D. V. CHALAPATHI RAO,  
GP FOR REVENUE**

**Counsel for the Respondent Nos.18 to 21: SRI ASHOK KUMAR AGARWAL**

**Counsel for the Respondent No.22:---**

**The Court Delivered the following: JUDGMENT**

**THE HON'BLE THE CHIEF JUSTICE ALOK ARADHE**

**AND**

**THE HON'BLE SRI JUSTICE J.SREENIVAS RAO**

**WRIT APPEAL No.1221 of 2024**

**JUDGMENT:** *(Per the Hon'ble the Chief Justice Alok Aradhe)*

Mr. D.Vijaya Kumar, learned counsel for the appellant.

Mr. D.V.Chalapathi Rao, learned Government Pleader for Revenue (Assignment) for the respondents No.14 to 17.

2. This intra court appeal is filed against the order dated 18.07.2023 passed by the learned Single Judge by which the writ petition preferred by the respondents No.1 to 13 has been disposed of with a direction to the respondents No.14 and 15 to take an appropriate decision in pursuance of the recommendation of the respondent No.17 in the letter dated 11.04.2011 after issuing notice to all the persons including the respondents No.18 to 22 as well as the appellant herein.

3. Learned counsel for the appellant after arguing the matter to some extent, submits that the appellant be granted the liberty to assail the letter dated 11.04.2011 in accordance with law and the decision which may be taken by the respondents No.14 and 15 in pursuance of the direction issued by the learned Single Judge in the present writ petition be made subject to the outcome of the proceeding which may be initiated by the appellant to challenge the letter dated 11.04.2011.

4. In view of the aforesaid submission and in the facts of the case, the appellant is granted the liberty to assail the letter dated 11.04.2011 issued by the Special Officer & Competent Authority, Urban Land Ceiling, Hyderabad, in accordance with law. Needless to state that any decision taken by the respondents No.14 and 15 in pursuance of the order dated 18.07.2023 shall be subject to the outcome of the proceedings which may be initiated by the appellant to challenge the letter dated 11.04.2011. It is made clear that this Court has not expressed any opinion on the merits of the matter.

5. With the aforesaid liberty, the appeal is disposed of.

Miscellaneous applications pending, if any, shall stand closed. However, there shall be no order as to costs.

**SD/-B. SATYAVATHI**  
**DEPUTY REGISTRAR**  
**SECTION OFFICER**

**//TRUE COPY//**

To,

1. The Chief Secretary, Government of Telangana, Revenue (U.C.I),  
Department, Secretariat, Hyderabad
2. The Principal Secretary, Government of Telangana, Revenue (U.C.I)  
Department, Secretariat, Hyderabad
3. The Commissioner of Land Reforms and Urban Land Ceilings, Nampally,  
Hyderabad
4. The office Incharge, Special Officer and Competent Authority, Urban Land  
Ceiling, Chandravihar, Nampally, Hyderabad
5. One CC to Sri Dida Vijaya Kumar, Advocate [OPUC]
6. One CC to Sri B. Shankar, Advocate [OPUC]
7. One CC to Sri Ashok Kumar Agarwal, Advcoate[OPUC]
8. Two CCs to The GP for Revenue, High Court for the State of Telangana, at  
Hyderabad[OPUC]
9. Two CD Copies

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**HIGH COURT**

**DATED:28/10/2024**

**JUDGMENT**

**WA.No.1221 of 2024**



**DISPOSING OF THE WRIT APPEAL  
WITHOUT COSTS**

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8/11/24  
10 copies.